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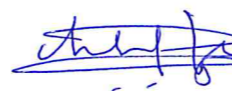
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

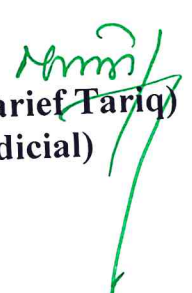
APPLICATION NUMBER :
PETITION NUMBER : TCP/75/2016
NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another
NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 4 others
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	Kaishava Sainivas Karthik Ram Mah. for. SAS Associates	Counsel for R2-R5	
2.	Thiriyambak Kannan Arachana Iyer	Petitioner	

ORDER

Counsel representing both the parties are present. The matter is adjourned for
final arguments. Put up on 17.07.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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